



PARLIAMENT OF INDIA

RAJYA SABHA



सत्यमेव जयते

**STATISTICAL INFORMATION
RELATING TO QUESTIONS
TWO HUNDRED AND EIGHTEENTH
SESSION OF THE RAJYA SABHA**

(19th November to 22nd December, 2009)

**RAJYA SABHA SECRETARIAT, NEW DELHI
2010**

PARLIAMENT OF INDIA

RAJYA SABHA



**STATISTICAL INFORMATION
RELATING TO QUESTIONS
TWO HUNDRED AND EIGHTEENTH
SESSION OF THE RAJYA SABHA**

(19th November to 22nd December, 2009)

**RAJYA SABHA SECRETARIAT, NEW DELHI
2010**

Website: <http://rajyasabha.nic.in>

E-mail: rsqns@sansad.nic.in

PREFACE

This Pamphlet contains statistical information relating to notices of Questions received during the Two Hundred and Eighteenth Session of the Rajya Sabha and their disposal. There are ten statements containing various kinds of information which have been compiled from statistics relating to Questions dealt with during the Session. Statement-IX gives some figures showing, at a glance, certain important features pertaining to Questions.

NEW DELHI;
26 March, 2010

Chaitra 5, 1932 (Saka)

V.K.AGNIHOTRI,
Secretary-General.

CONTENTS

	PAGES
I. Total number of notices of Starred and Unstarred Questions received under each Group	1
II. Notices of Starred and Unstarred Questions received for each date after the issue of bulletin for commencement of the Session.....	2-3
II-A. Abstract showing disposal of notices of Starred and Unstarred Questions.....	4
III. Statistical abstract relating to Questions (Starred and Unstarred) showing the number of notices received in respect of each Ministry.....	5-8
IV. Statement showing the subjects on which maximum number of Questions were answered	9-11
V. Statements laid on the Table of the Rajya Sabha in reply to Starred Questions.....	12
VI. Statement showing disposal of Short Notice Questions.	13-17
VII. Statement showing disposal of notices received for raising Half-an Hour Discussion on matters of public importance arising out of answers to Questions.....	18
VIII. Abstract of Statements made/laid by the Ministers correcting replies already given by them to Questions in the Rajya Sabha.....	19
IX. Some interesting features pertaining to Questions asked and answered in the Rajya Sabha.....	20-23
X. Statement showing the Observations/Directions/Rulings made/given for smooth functioning of Question Hour in the Rajya Sabha.....	24-25

STATEMENT-I

Total number of notices of Starred and Unstarred Questions received under each group

GROUP-I

Coal; Corporate Affairs; Development of North Eastern Region; Environment and Forests; Food Processing Industries; Information and Broadcasting; Law and Justice; Mines; Minority Affairs; New and Renewable Energy; Power; Statistics and Programme Implementation; Tribal Affairs; Women and Child Development. 1755

GROUP-II

Civil Aviation; Finance; Health and Family Welfare; Heavy Industries and Public Enterprises; Panchayati Raj; Petroleum and Natural Gas; Rural Development; Shipping. 2014

GROUP-III

Commerce and Industry; Defence; Home Affairs; Labour and Employment; Road Transport and Highways; Textiles. 1825

GROUP-IV

Prime Minister; Atomic Energy; Communications and Information Technology; Culture; Earth Sciences; External Affairs; Housing and Urban Poverty Alleviation; Overseas Indian Affairs; Parliamentary Affairs; Personnel, Public Grievances and Pensions; Planning; Science and Technology; Social Justice and Empowerment; Space; Tourism; Urban Development; Water Resources; Youth Affairs and Sports. 1906

GROUP-V

Agriculture; Chemicals and Fertilizers; Consumer Affairs,
Food and Public Distribution; Human Resource Development;
Micro, Small and Medium Enterprises; Railways; Steel.

2028

TOTAL

9528

STATEMENT-II

Notices of Starred and Unstarred Questions received for each date after the issue of Bulletin for commencement of the Session

Sl. No.	Date of Sitting	Notices of Starred Questions Received	Notices of Unstarred Questions Received	Total Notices Received	Notices Received in Hindi
1	2	3	4	5	6
1	19.11.2009	210	29	239	46
2.	20.11.2009	245	25	270	58
3.	23.11.2009	255	53	308	48
4.	24.11.2009	341	74	415	71
5.	25.11.2009	350	77	427	83
6.	26.11.2009	336	72	408	92
7.	27.11.2009	381	74	455	100
8.	30.11.2009	341	73	414	88
9	01.12.2009	447	77	524	114
10.	02.12.2009	381	89	470	102
11.	03.12.2009	323	83	406	102

12.	04.12.2009	337	97	434	94
13.	07.12.2009	285	97	382	77
14.	08.12.2009	420	113	533	95
15.	09.12.2009	344	115	459	103
16.	10.12.2009	310	111	421	105
17.	11.12.2009	325	117	442	60
18.	14.12.2009	283	73	356	75
19.	15.12.2009	416	126	542	106
20.	16.12.2009	348	121	469	101
21.	17.12.2009	299	133	432	110
22.	18.12.2009	317	110	427	87
23.	21.12.2009	233	62	295	61
24.	22.12.2009		No Question Hour		
Total		7527	2001	9528	1978

STATEMENT-II 'A'

Abstract showing disposal of notices of Starred and Unstarred Questions

Category of Questions	Notices received	Admitted Admitted clubbing	by	Disallowed	Lapsed	Returned	Withdrawn	Cancelled
	7527	459	210	1016	2374	3	5	-
Starred	2001	3536+	1177++	216	532	-	-	-
Unstarred								
TOTAL:	9528	3995	1387	1232	2906	3	5	-

- + Includes 2603 notices of Starred Questions admitted as Unstarred Questions.
 ++ Includes 857 notices of Starred Questions admitted as Unstarred Questions by clubbing.

4
STATEMENT-III

Statistical abstract relating to Questions (Starred and Unstarred) showing the number of notices received in respect of each Ministry/Department and their disposal

(The figures shown in bracket indicate the number of Notices of Questions received in Hindi)

Sl. No.	Name of the Ministry/Department	Notices received	Admitted		Admitted by Clubbing	Disallowed	Lapsed	Returned to Members	With-Drawn	Can-Celled	No. of Supplementaries asked
			Starred	Unstarred							
1	2	3	4	5	6	7	8	9	10	11	12
1.	Prime Minister	38(15)	-	-	-	10(5)	28(10)	-	-	-	-
2.	Agriculture	486(101)	24(8)	166(35)	78(20)	27(4)	189(34)	2	-	-	5
3.	Atomic Energy	71(26)	2(0)	31(12)	15(5)	8(2)	15(7)	-	-	-	-
4.	Chemicals and Fertilizers	112(34)	2(0)	49(16)	16(6)	13(4)	32(8)	-	-	-	5

5.	Civil Aviation	241(36)	15(3)	86(15)	32(5)	27(4)	81(9)	-	-	-	10
6.	Coal	136(41)	10(4)	68(17)	22(6)	10(4)	25(10)	-	1	-	7
7.	Commerce and Industry	373(67)	19(5)	111(19)	61(13)	28(5)	154(25)	-	-	-	16
8.	Communications & Information Technology	262(34)	20(3)	110(11)	53(6)	30(6)	49(8)	-	-	-	16
9.	Consumer Affairs, Food and Public Distribution	286(55)	10(3)	119(21)	49(13)	10(5)	97(13)	1	-	-	10
10.	Corporate Affairs	61(9)	2(0)	18(2)	4(1)	23(1)	14(5)	-	-	-	-

1	2	3	4	5	6	7	8	9	10	11	12
11.	Culture	78(13)	5(2)	32(6)	4(1)	13(1)	24(3)	-	-	-	5
12.	Defence	251(54)	8(0)	78(19)	26(8)	68(15)	71(12)	-	-	-	-
13.	Development of North Eastern Region	19(5)	-	11(3)	3(0)	3(0)	2(2)	-	-	-	-
14.	Earth Sciences	18(4)	-	9(2)	3(0)	2(0)	4(2)	-	-	-	-
15.	Environment and Forests	417(112)	22(3)	197(46)	76(23)	54(18)	68(22)	-	-	-	11
16.	External Affairs	372(85)	14(6)	102(17)	73(15)	88(17)	95(30)	-	-	-	12
17.	Finance	585(119)	26(5)	169(36)	66(18)	84(15)	240(45)	-	-	-	33
18.	Food Processing Industries	38(1)	1(0)	16(1)	3(0)	4(0)	14(0)	-	-	-	-
19.	Health and Family Welfare	527(110)	17(4)	179(32)	62(15)	49(10)	220(49)	-	-	-	10
20.	Heavy Industries and Public Enterprises	25(5)	1(0)	4(1)	2(1)	2(0)	16(3)	-	-	-	-
21.	Home Affairs	662(152)	33(5)	207(37)	69(42)	124(22)	227(46)	-	2	-	41
22.	Housing and Urban Poverty Alleviation	84(16)	6(1)	37(8)	17(0)	5(0)	19(7)	-	-	-	5
23.	Human Resource Development	530(100)	29(2)	197(34)	95(23)	42(12)	167(29)	-	-	-	41
24.	Information and Broadcasting	136(28)	13(0)	58(12)	23(8)	17(0)	24(8)	-	1	-	14
25.	Labour and Employment	172(38)	5(1)	74(16)	26(14)	12(5)	55(2)	-	-	-	4
26.	Law and Justice	207(22)	6(0)	80(7)	39(3)	58(9)	24(3)	-	-	-	6
27.	Micro, Small and Medium Enterprises	90(8)	4(0)	30(2)	21(2)	7(0)	28(4)	-	-	-	5

28.	Mines	73(13)	2(0)	35(6)	9(3)	22(4)	5(0)	-	-	-	-
29.	Minority Affairs	103(10)	2(0)	37(5)	7(1)	34(1)	23(3)	-	-	-	-
30.	New and Renewable Energy	56(6)	4(2)	31(2)	10(0)	2(0)	9(2)	-	-	-	-
31.	Overseas Indian Affairs	46(7)	2(1)	20(6)	5(0)	4(0)	15(0)	-	-	-	-
32.	Panchayati Raj	23(3)	2(0)	5(0)	2(0)	4(0)	10(3)	-	-	-	1
33.	Parliamentary Affairs	10(7)	1(1)	1(0)	1(1)	4(3)	3(2)	-	-	-	2
34.	Personnel, Public Grievances and Pensions	106(29)	5(0)	48(10)	19(2)	13(4)	21(13)	-	-	-	10
35.	Petroleum and Natural Gas	305(60)	6(3)	74(19)	23(5)	37(3)	165(30)	-	-	-	15
36.	Planning	144(48)	12(3)	57(21)	31(13)	7(3)	37(8)	-	-	-	10
37.	Power	298(59)	22(4)	121(20)	57(9)	62(16)	36(10)	-	-	-	10
38.	Railways	469(93)	26(6)	195(39)	60(6)	49(8)	139(34)	-	-	-	10
39.	Road Transport and Highways	278(67)	12(0)	114(27)	33(6)	35(8)	84(26)	-	-	-	17
40.	Rural Development	240(48)	11(3)	86(20)	35(7)	23(5)	85(13)	-	-	-	15
41.	Science and Technology	32(8)	2(0)	11(3)	7(1)	-	12(4)	-	-	-	5
42.	Shipping,	68(5)	2(0)	17(2)	12(1)	10(0)	27(2)	-	-	-	-
43.	Social Justice and Empowerment	103(30)	6(3)	48(10)	6(2)	5(3)	38(12)	-	-	-	9
44.	Space	33(7)	1(0)	20(5)	10(1)	2(1)	-	-	-	-	-

1	2	3	4	5	6	7	8	9	10	11	12
45.	Statistics and Programme Implementation	24(10)	1(0)	14(4)	7(5)	2(1)	-	-	-	-	-
46.	Steel	55(8)	5(0)	19(3)	7(0)	4(0)	20(5)	-	-	-	1
47.	Textiles	89(11)	3(1)	36(6)	7(0)	4(1)	39(3)	-	-	-	-
48.	Tourism	69(13)	3(1)	34(9)	7(0)	3(0)	22(3)	-	-	-	10
49.	Tribal Affairs	40(8)	3(1)	17(3)	7(1)	7(0)	6(3)	-	-	-	-
50.	Urban Development	157(39)	11(4)	65(18)	15(1)	14(5)	51(11)	-	1	-	5
51.	Water Resources	201(45)	7(0)	77(23)	36(6)	39(5)	42(11)	-	-	-	-
52.	Women and Child Development	147(35)	12(1)	72(13)	29(2)	20(9)	14(10)	-	-	-	-
53.	Youth Affairs and Sports	82(19)	2	44(8)	7(2)	8(3)	21(6)	-	-	-	-
TOTAL:		9528(1978)	459(89)	3536(709)	1387(323)	1232(247)	2906(610)	3	5	-	376

STATEMENT-IV

Statement showing the subjects on which maximum number of Questions were answered

Sl. No.	Name of Ministry/ Department	Subject	No. of Questions Admitted		No. of Supple- mentaries asked
			Starred	Unstarred	
1	2	3	4	5	6
	Agriculture	Agricultural production	1	20	-
		Monsoon deficiency/drought	5	28	-
2.	Commerce and Industry	Import/Export	7	21	10
3.	Communications and Information Technology	BSNL/MTNL services	1	38	-
		Mobile telephones	1	41	-
		Spectrum	1	34	-
4.	Consumer Affairs, Food and Public Distribution	PDS	1	14	-
		Price control	-	17	-
		Sugar	2	17	-

1	2	3	4	5	6
5	Culture	Historical monuments	3	20	5
6.	Environment and Forests	Climate change	6	22	11
7.	External Affairs	China	6	18	6
8.	Finance	Functioning of banks	7	33	-
9.	Health and Family Welfare	National Rural Health Mission	1	17	-
		Swine flu	1	20	-
10.	Home Affairs	Natural disasters	4	22	10
		Naxalism	6	44	11
		Terrorism	4	23	-
11.	Housing and Urban Poverty Alleviation	Housing facility	3	21	-
12.	Planning	Planning	12	57	-
13.	Power	Power generation	5	16	5
14.	Railways	New rail projects	2	31	-

15.	Road Transport and Highways	National highways	5	47	15
16	Rural Development	NREGA	7	29	15
17.	Urban Development	JNNURM	3	18	-
		Metro rail	3	13	-
18.	Water Resources	Floods	4	21	-
		Irrigation	3	34	-
19.	Youth Affairs and Sports	Fund/assistance for sports infrastructure	1	14	-

STATEMENT-V

*Statements laid on the Table of the Rajya Sabha in reply to
STARRED QUESTIONS*

Copies of 407 statements (both in English and Hindi), which were laid on the Table of the Rajya Sabha in reply to Starred Questions, were sent to the Rajya Sabha Notice Office and Lobby for being supplied to Members, half an hour before commencement of the Question Hour, in pursuance of the announcement made by the Chairman in the House on the 16th July, 1952. In addition to this, a copy each of the statements was also kept at the seats of Members concerned. Spare copies of the statements were placed at the counter in Lobby for use by other Members.

STATEMENT-VI

Abstract showing disposal of SHORT NOTICE QUESTIONS

Dy. No.	Subject	Name of the Member	Ministry	Disposal	No. of Supplementaries asked
1	2	3	4	5	6
1.	Rail accidents	Shri Rajniti Prasad	Railways	Disallowed	-
2.	Irregularities in Mid-Day Meal scheme	Shri Rajniti Prasad	Human Resource Development	Disallowed	-
3.	Complaint against Telephone Exchange, Sarita Vihar	Shri Sabir Ali	Communications and Information Technology	Disallowed	-
4.	Complaint against Telephone Exchange, Sarita Vihar	Shri Mohammed Adeeb	Communications and Information Technology	Disallowed	-
5.	Result of Kendriya Vidyalaya, INA, New Delhi	Shri Sabir Ali	Human Resource Development	Disallowed	-
6.	Contaminated drinking water at Kaiga Atomic Power Plant	Dr. Janardhan Waghmare	Atomic Energy	Disallowed	-
7.	Disbursement by NMDFC	Shri Sabir Ali	Minority Affairs	Disallowed	-
8.	Disbursement by NMDFC	Shri Mohammed Adeeb	Minority Affairs	Disallowed	-

1	2	3	4	5	6
9.	Arrangement for accommodation for <i>haj</i> pilgrims	Shri Kamal Akhtar	External Affairs	Disallowed	-
10.	Funding NSUI by STC and MMTC	Shri Kamal Akhtar	Commerce and Industry	Lapsed	-
11.	Funding political parties by STC and MMTC	Shri Kamal Akhtar	Commerce and Industry	Lapsed	-
12.	Irregularities in functioning of the Jamia Millia Islamia	Shri Kamal Akhtar	Human Resource Development	Disallowed	-
13.	Space purchased by NMDFC	Shri Kamal Akhtar	Minority Affairs	Disallowed	-
14.	Translation of National Song and National Anthem	Shri Kamal Akhtar	Home Affairs	Lapsed	-
15.	Translation of National Song and National Anthem	Shri Kamal Akhtar	Home Affairs	Lapsed	-
16.	Spectrum allocated to various service providers	Shri Rajeev Chandrasekhar	Communications and Information Technology	Disallowed	-
17.	Utilisation of <i>haj</i> quota provided to MPs	Shri Kamal Akhtar	External Affairs	Lapsed	-

18.	Delay in notification for Civil Service Exam, 2010 by UPSC	Shri Kamal Akhtar	Personnel, Public Grievances and Pensions	Disallowed	-
19.	Raids by ED on Emaar-MGF office	Shri Kamal Akhtar	Finance	Disallowed	-
20.	Awards to Emaar-MGF for construction of flats for Commonwealth Games	Shri Kamal Akhtar	Youth Affairs and Sports	Disallowed	-
21.	Focus on Unani system of medicine	Shri Sabir Ali	Health and Family Welfare	Lapsed	-
22.	Unani dispensaries and hospitals	Shri Sabir Ali	Health and Family Welfare	Lapsed	-
23.	Procurement of medicines by CGHS	Shri Sabir Ali	Health and Family Welfare	Lapsed	-
24.	Promotion and development of different systems of medicine	Shri Sabir Ali	Health and Family Welfare	Lapsed	-
25.	Efficacy of Unani system of medicine	Shri Sabir Ali	Health and Family Welfare	Lapsed	-

1	2	3	4	5	6
26.	Prescription of non-formulatory medicines	Shri Sabir Ali	Health and Family Welfare	Lapsed	-
27.	Focus on Unani system of medicine	Shri Mohammed Adeeab	Health and Family Welfare	Lapsed	-
28.	Promotion and development of different systems of medicine	Shri Mohammed Adeeab	Health and Family Welfare	Lapsed	-
29.	Unani dispensaries and hospitals	Mohammed Adeeab	Health and Family Welfare	Lapsed	-
30.	Common Wakf Boards for Punjab, Haryana, Himachal Pradesh and Chandigarh	Shri Sabir Ali	Minority Affairs	Disallowed	-
31.	Details of wakf property	Shri Sabir Ali	Minority Affairs	Disallowed	-
32.	Details of wakf property	Shri Sabir Ali	Minority Affairs	Disallowed	-
33.	Allocation of agricultural land to companies	Shri Kamal Akhtar	Rural Development	Disallowed	-
34.	Allocation of agricultural land to companies	Shri Kamal Akhtar	Rural Development	Disallowed	-

35	Unauthorised construction on CPWD/DDA land by religious groups	Dr. Janardhan Waghmare	Urban Development	Disallowed	-
36.	Payment of 6 th Central Pay Commission arrears.	Shri Kamal Akhtar	Power	Lapsed	-

STATEMENT-VII

*Statement showing disposal of notices received for raising
HALF-AN- HOUR DISCUSSION on matters of public importance arising out
of answers to Questions*

Dy No.	Subject	Name of the Member	Ministry	Disposal	No. of Members who took part in the discussion
1	2	3	4	5	6
1.	Flood in Andhra Pradesh and Karnataka	Shri Jesudasu Seelam	Home Affairs	Disallowed	-
2.	Problem in land acquisition for highway projects	Shri Ramdas Agarwal	Road Transport and Highways	Disallowed	-
3.	Damage due to floods in Andhra Pradesh, Karnataka and Maharashtra	Shri Penumalli Madhu	Home Affairs	Disallowed	-
4.	Flood in Andhra Pradesh and Karnataka	Shri B. K. Hariprasad	Home Affairs	Disallowed	-
5.	BSNL/MTNL share in mobile market	Shri A. Vijayaraghavan	Communications and Information Technology	Disallowed	-
6.	Execution of National Highway projects	Shri Rajiv Pratap Rudy	Road Transport and Highways	Disallowed	-
7.	Cost cutting measures in Air India	Shri Bharatkumar Raut	Civil Aviation	Lapsed	-
8.	Progress of flagship programmes	Shri N. K. Singh	Planning	Lapsed	-
9.	Common code of ethics for pharmaceutical industry	Shri Abani Roy	Chemicals and Fertilisers	Lapsed	-

STATEMENT-VIII

Abstract of Statements made/laid by the Ministers correcting replies already given by them to Questions in the Rajya Sabha

Sl. No.	Date	Statement made/laid by	No. of Question to which statement was made/laid	Date of answer to the Question	Subject of the Question
1.	18.12.2009	Shri E. Ahamed, Minister of State in the Ministry of Railways	Unstarred Question 2606	11.12.2009	Annual requirement of coaches

STATEMENT-IX

*Some interesting features pertaining to Questions asked
and
answered in the Rajya Sabha*

1.	The number of sittings during which the Question time was allotted.....	23
2.	The number of sittings during which the Question Hour was dispensed with.....	Nil
3.	The number of sittings which were adjourned without transacting any business.....	2 (19.11.2009 and 21.12.2009)
4.	The number of sittings during which question time was allotted but no questions were orally answered in the House.....	6(on 19.11.2009, 23.11.2009, 24.11.2009, 30.11.2009, 16.12.2009, and 21.12.2009)
5.	The number of sittings cancelled.....	1(27.11.2009)
6.	The number of Questions (Starred and Unstarred) received in Hindi.....	1978
7.	The number of Members from whom notices were received.....	146
8.	The maximum number of times any member's name appeared in the ballot of Starred Questions	10(Shri Amir Alam Khan)
9.	The number of Questions answered orally.....	85
10.	The number of Questions on which Supplementaries were put.....	84

11.	The number of Supplementary Questions put.....	376
12.	The number of Questions to which written replies were laid on the Table of the Rajya Sabha.....	3910
13.	The maximum number of notices received from any one Member.....	364 (by Shri Prabhat Jha, M.P.)
14.	The maximum number of Supplementary Questions put by any one Member.....	14 (by Shri N. K. Singh, M.P.)
15.	The maximum number of Supplementaries asked by any one Member on any one day.....	3 (each by Shri Santosh Bagrodia, M.P on 01.12.2009 and 14.12.2009 and Dr. K. Malaisamy, M.P. on 03.12.2009.)
16.	Number of questions which could not be taken up due to absence of Member(s)	31
17.	Days on which there were less than 20 Questions in a Starred list.....	1(on 17.12.09)
18.	The minimum number of Unstarred Questions put down in a day's list.....	126 (on 19.11.2009)
19.	The maximum number of Questions on which Supplementary Questions were asked on any one day	7 (on 07.12.2009 & 08.12.2009)
20.	The minimum number of Questions on which Supplementary Questions were asked on any one day.....	3 (on 26.11.2009)
21.	The maximum number of notices received on any one day after the issue of Bulletin for commencement of the Session.....	901

22.	The maximum number of Questions orally answered on any one subject.....	3 (each on national highways and NAREGA)
23.	The maximum number of supplementaries raised on any one Question.....	6(each on SQs106,203,302, 303,322 & 327)
24.	The maximum number of Questions addressed to any one Minister.....	662 (to Minister of Home Affairs)
25.	The maximum number of admitted Questions addressed to any one Minister.....	240(to Minister of Home Affairs)
26.	The maximum number of Questions orally answered by any one Minister.....	9 (each by Minister of Home Affairs and Minister of HRD)
27.	The maximum number of Supplementary Questions answered by any one Minister	41 (each by Minister of Home Affairs and Minister of HRD)
28.	Number of Questions answered by a Minister, other than by the Minister-in-charge.....	Nil
29.	Average number of Questions received per sitting.....	414.26
30.	Average number of Questions orally answered per sitting...	3.7
31.	Average number of Supplementary Questions asked per sitting.....	16.34
32.	Average number of Supplementary Questions on each question answered orally	4.42
33.	Average time taken on each question orally answered.....	16.23 minutes

34.	Total number of Statements in reply to questions sent to the Rajya Sabha Notice Office and Lobby half an hour before the Question Hour.....	407
35.	The largest number of Statements sent to the Rajya Sabha Notice Office with reference to Questions on any one day.	20 (each on 20.11.2009 04.12.2009 11.12.2009 and 18.12.2009)
36.	The biggest statement laid on the Table of the Rajya Sabha with reference to a Question sent to the Notice Office and Lobby.....	8 pages (each pertaining to SQs 182 and 421)
37.	Total number of statements made/laid by Ministers in the House correcting the replies given by them to Questions in the Rajya Sabha.....	1 (to UQ 2606 on 18.12.2009)

STATEMENT-X

Statement showing the Observations/Directions/Rulings made /given for smooth functioning of Question Hour in the Rajya Sabha

Observations /Directions/ Rulings made/given			
Sl. No.	by Chairman/ Dy.Chairman	Date	Observations/Directions/Rulings made/ given
1	2	3	4
1.	Hon'ble Chairman	26.11.2009	The second questioner Shri Shivanand Tiwari was allowed to ask two supplementary questions on Starred Question 107 as the first questioner Shri Ravi Shankar Prasad was not present.
2.	Hon'ble Chairman	02.12.2009	When supplementaries to Starred Question 182 were being put and Minister of State in Ministry of Road Transport and Highways was replying to the supplementary raised by Shri Rajiv Pratap Rudy, it was argued by the Minister that the supplementary raised did not pertain to the main question to which the Member argued that it pertained to the question. Again the Member said that he was asking a straight question but he was not getting the answer, then Hon'ble Chairman observed: <i>“Hon'ble Members, if it is proposed to convert the Question Hour into an argument hour, then I would call the Rules Committee and put a proposal before it. If the answer is unsatisfactory, if the answer is misleading, there are established procedures for taking up that matter. But we cannot have an argument going with people talking at each other all the time, and in that case we just will not be able to do any business”.</i>
3.	Hon'ble Chairman	08.12.2009	Shri Santosh Bagrodia, the second questioner to Starred Question 268, who was absent at the time of putting supplementaries, was allowed to ask supplementary question even though replies to supplementaries to that question were over and the Hon'ble Chairman called the next question Starred Question 269.

1	2	3	4
4.	Hon'ble Chairman	8.12.2009	During answer to Starred Question 269, Shri Moinul Hassan, the second questioner, was allowed to ask two supplementaries. The first questioner, Shri Shymal Chakraborty was not present when the question was taken up. After reply of the supplementaries asked by Shri Hassan, Shri Shyamal Chakraborty, the first questioner arrived and he was allowed to ask one supplementary.
5.	Hon'ble Chairman	08.12.2009	The Hon'ble Chairman, cautioned Shri Rudra Narayan Pany, for interrupting the proceedings of the House. The Chair drew the attention of the Member to the possibility of invoking Rule 255 of the Rules of Procedure and Conduct of Business in the Council of States against him. The observation of the Chairman was published in the Bulletin Part-II, of that date.
6.	Hon'ble Chairman	09.12.2009	While disallowing supplementary to Starred Question 284 as the main question was about 'Funds for maintenance of National Highways (NHs) in Maharashtra' and supplementary was sought to be raised on NHs in J&K by Prof. Saif-ud-din Soz, the Chairman ruled: <i>"Ask the supplementary relating to the subject. I don't think the practice of opening up is particularly helpful. I am afraid, I have to rule this out of order because it does not pertain to the question"</i> .